

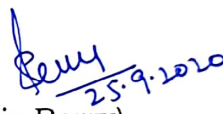
Order No. 39/RG/Spl./Misc. dated 25.09.2020

ORDER

Re: Situation arising out due to outbreak of the Novel Corona Virus (COVID-19).

In continuation of Order No. 35/RG/Spl./Misc. dated 27.08.2020, Hon'ble the Chief Justice has been pleased to order that the said order shall be applicable to Court working Saturday on 03.10.2020 as well and it is clarified that the subordinate Courts in the States of Punjab, Haryana and Union Territory, Chandigarh as well as establishment of this Court shall be kept closed on every working Saturday for the time being till further orders. However, Officers/Officials of the subordinate Courts as well as of this Court shall continue to work from home on said days and shall not leave the Station without the prior permission of the competent authority.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.


(Sanjiv Berry)
Registrar General,
25.09.2020